

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :24-10-2025

**Date : 24.10.2025**

Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	85804/2025	24.10.2025	CRLMP-1352/2025	BALARAM SINGH	C.O.		Order Dtd. 2025-10-22		(Seat No-)
2	85805/2025	24.10.2025	ABLAPL-11947/2025	S N GAYA	C.O.		Order Dtd. 2025-10-22		(Seat No-)
3	85806/2025	24.10.2025	ABLAPL-11946/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-2	(Seat No-16)
4	85808/2025	24.10.2025	ABLAPL-11912/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(Seat No-16)
5	85809/2025	24.10.2025	ABLAPL-9815/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-11-28		(Seat No-16)
6	85810/2025	24.10.2025	CRLA-1166/2025	B. B. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-10-22		(Seat No-16)
7	85814/2025	24.10.2025	ABLAPL-13542/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No-16)
8	85815/2025	24.10.2025	ABLAPL-13556/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No-16)
9	85816/2025	24.10.2025	ABLAPL-5627/2025	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-16)
10	85818/2025	24.10.2025	ABLAPL-5983/2025	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-16)
11	85819/2025	24.10.2025	ABLAPL-9464/2025	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09-15		(Seat No-16)
12	85821/2025	24.10.2025	ABLAPL-9682/2025	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-09-15		(Seat No-16)
13	85822/2025	24.10.2025	BLAPL-10524/2025	RAJALAXMI BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-13)
14	85823/2025	24.10.2025	ABLAPL-9780/2025	MONOMOY BASU	C.O.	COURT NO.	Order Dtd. 2025-10-22	BAIL-2	(Seat No-)

						17			12)
15	85825/2025	24.10.2025	ABLAPL-11910/2025	BB ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-15)
16	85826/2025	24.10.2025	CRLREV-343/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-15)
17	85827/2025	24.10.2025	ABLAPL-9780/2025	MONOMOY BASU	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-2	(Seat No-12)
18	85828/2025	24.10.2025	ABLAPL-10695/2025	B K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-11-28	BAIL-1	(Seat No-5)
19	85829/2025	24.10.2025	ABLAPL-11905/2025	BISWAJIT SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(Seat No-5)
20	85830/2025	24.10.2025	ABLAPL-11914/2025	H K MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-5)
21	85831/2025	24.10.2025	ABLAPL-11916/2025	P K PANI	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-5)
22	85833/2025	24.10.2025	ABLAPL-11940/2025	H K MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-5)
23	85835/2025	24.10.2025	ABLAPL-11945/2025	SUSHIL DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-1	(Seat No-1)
24	85836/2025	24.10.2025	ABLAPL-4497/2025	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-1)
25	85837/2025	24.10.2025	ABLAPL-5223/2025	R K MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-1)
26	85838/2025	24.10.2025	ABLAPL-7845/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-1)
27	85840/2025	24.10.2025	ABLAPL-11907/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-2	(Seat No-16)
28	85841/2025	24.10.2025	ABLAPL-11911/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-15)
29	85842/2025	24.10.2025	ABLAPL-11920/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-10		(Seat No-15)
30	85843/2025	24.10.2025	ABLAPL-11921/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-15)
31	85844/2025	24.10.2025	ABLAPL-11923/2025	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-1)
32	85845/2025	24.10.2025	BLAPL-	R K BARIK	C.O.	COURT	Order Dtd. 2025-10-		(Seat

			10518/2025			NO. 17	22		No-1)
33	85846/2025	24.10.2025	BLAPL- 4907/2025	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22	BAIL-1	(Seat No- 14)
34	85848/2025	24.10.2025	BLAPL- 4926/2025	SUBAS SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 14)
35	85849/2025	24.10.2025	BLAPL- 4342/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 14)
36	85850/2025	24.10.2025	BLAPL- 4983/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 14)
37	85851/2025	24.10.2025	BLAPL- 4458/2025	P PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 14)
38	85852/2025	24.10.2025	BLAPL- 4978/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 14)
39	85853/2025	24.10.2025	BLAPL- 3599/2025	DIBYA CHARAN SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 14)
40	85854/2025	24.10.2025	BLAPL- 2499/2025	D K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22	BAIL-1	(Seat No- 13)
41	85855/2025	24.10.2025	BLAPL- 10525/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 13)
42	85856/2025	24.10.2025	BLAPL- 10873/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 13)
43	85857/2025	24.10.2025	BLAPL- 4795/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No- 13)
44	85858/2025	24.10.2025	BLAPL- 4165/2025	DIBYA CHARAN SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22	BAIL-1	(Seat No-4)
45	85859/2025	24.10.2025	BLAPL- 10519/2025	D K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No-4)
46	85860/2025	24.10.2025	BLAPL- 1032/2025	S K SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22	BAIL-1	(Seat No-2)
47	85861/2025	24.10.2025	ABLAPL- 11294/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-11- 28		(Seat No-2)
48	85862/2025	24.10.2025	BLAPL- 4804/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22	BAIL-1	(Seat No-2)
49	85863/2025	24.10.2025	BLAPL- 4566/2025	SWARNALATA MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-10- 22		(Seat No-2)

50	85864/2025	24.10.2025	BLAPL-4919/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-4)
51	85865/2025	24.10.2025	ABLAPL-11904/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Seat No-4)
52	85866/2025	24.10.2025	BLAPL-4196/2025	A K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-4)
53	85870/2025	24.10.2025	CRLA-877/2025	SRIKANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-4)
54	85873/2025	24.10.2025	WP (C) - 28722/2025	BIJAY KUMAR SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-10-21	WRIT BRANCH-6	(Seat No-36)
55	85874/2025	24.10.2025	WP (C) - 29126/2025	ARUNDHATI SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-10-17		(Seat No-36)
56	85876/2025	24.10.2025	WP (C) - 10031/2013	P C MOAHNTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	WRIT BRANCH-5	(Seat No-32)
57	85877/2025	24.10.2025	WP (C) - 27192/2025	M NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-12-22	WRIT BRANCH-1	(Seat No-1)
58	85878/2025	24.10.2025	WP (C) - 28006/2025	K PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-12-22		(Seat No-1)
59	85879/2025	24.10.2025	WP (C) - 26400/2025	H K DASH	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
60	85880/2025	24.10.2025	WP (C) - 29417/2025	P R SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	WRIT BRANCH-7	(Seat No-15)
61	85881/2025	24.10.2025	WP (C) - 29379/2025	G SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2025-12-22	WRIT BRANCH-3	(Seat No-33)
62	85882/2025	24.10.2025	WP (C) - 27813/2025	H K DASH	C.O.	COURT NO. 21	Order Dtd. 2025-10-23		(Seat No-33)
63	85883/2025	24.10.2025	ABLAPL-14047/2023	J R NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-10-22	BAIL-2	(Seat No-7)
64	85884/2025	24.10.2025	MACA-454/2018	A K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	MISC. APPEAL SEC.	(Seat No-1)
65	85886/2025	24.10.2025	MACA-454/2018	B R SENAPATI	C.O.	COURT NO. 21	Order Dtd. 2025-10-23	MISC. APPEAL SEC.	(Seat No-1)
66	85887/2025	24.10.2025	MA-430/2002	J SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-10-22	MISC. APPEAL SEC.	(Seat No-6)
67	85888/2025	24.10.2025	RSA-135/2025	A. MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-11-17	SECOND APPEAL	(Seat No-2)

						12			
68	85889/2025	24.10.2025	WP (C) - 27621/2025	B. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-11- 12	WRIT BRANCH-5	(Seat No- 22)
69	85890/2025	24.10.2025	WP (C) - 29130/2025	L. K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-10- 23		(Seat No- 22)
70	85891/2025	24.10.2025	WP (C) - 28905/2025	B. RANA	C.O.	COURT NO. 12	Order Dtd. 2025-10- 17		(Seat No- 22)
71	85892/2025	24.10.2025	WP (C) - 29009/2025	D. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-10- 17		(Seat No- 22)
72	85893/2025	24.10.2025	WP (C) - 28755/2025	J. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-10- 17	WRIT BRANCH-4	(Seat No- 37)
73	85894/2025	24.10.2025	WP (C) - 29117/2025	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-10- 22		(Seat No- 37)
74	85895/2025	24.10.2025	WP (C) - 27109/2025	A. K. JATI	C.O.	COURT NO. 12	Order Dtd. 2025-10- 22	WRIT BRANCH-4	(Seat No- 19)
75	85896/2025	24.10.2025	WP (C) - 11246/2025	A. PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-12- 01		(Seat No- 19)
76	85897/2025	24.10.2025	WP (C) - 26966/2025	S. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-11- 17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
77	85898/2025	24.10.2025	WP (C) - 29579/2025	S. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-12- 15		(Seat No- 103)
78	85899/2025	24.10.2025	WP (C) - 24657/2025	L. D. PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-10- 22	WRIT BRANCH-4	(Seat No- 46)
79	85900/2025	24.10.2025	WP (C) - 29787/2025	A. DAS	C.O.	COURT NO. 16	Order Dtd. 2025-10- 23	WRIT BRANCH-4	(Seat No- 46)
80	85901/2025	24.10.2025	FAO- 438/2025	N. K. SATAPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-10- 22		(Seat No- 46)
81	85902/2025	24.10.2025	CRLMP- 1286/2025	B.B.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-10- 22		(Seat No- 46)
82	85903/2025	24.10.2025	WP (C) - 29510/2025	M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-10- 22	WRIT BRANCH-4	(Seat No- 46)
83	85904/2025	24.10.2025	WP (C) - 29255/2025	SATYA RANJAN PANI	C.O.	COURT NO. 20	Order Dtd. 2025-10- 22		(Seat No- 46)
84	85905/2025	24.10.2025	WP (C) - 29117/2025	M. R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-10- 22		(Seat No- 46)

85	85906/2025	24.10.2025	CRLMC-4252/2025	D. D. NAIK	C.O.	COURT NO. 20	Order Dtd. 2025-10-22		(Seat No-46)
86	85907/2025	24.10.2025	WP(C)-26163/2025	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-10		(Seat No-46)
87	85908/2025	24.10.2025	CRLMC-4277/2025	BISWARANJAN DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-22		(Seat No-46)
88	85909/2025	24.10.2025	CRLREV-780/2025	J. D. MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-17		(Seat No-46)
89	85910/2025	24.10.2025	CRLREV-676/2025	P. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-22		(Seat No-46)
90	85911/2025	24.10.2025	CRLMC-4293/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-22	CRIMINAL MISC	(Seat No-4)
91	85912/2025	24.10.2025	CRLMC-4290/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-22	CRIMINAL MISC	(Seat No-5)
92	85913/2025	24.10.2025	CRLMC-4223/2025	C. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-16		(Seat No-5)
93	85916/2025	24.10.2025	WP(C)-5555/2025	M. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-23		(Seat No-5)
94	85917/2025	24.10.2025	WP(C)-29213/2025	M.R. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
95	85918/2025	24.10.2025	ABLAPL-12552/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(Seat No-101)
96	85919/2025	24.10.2025	WP(C)-29234/2025	S. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	WRIT BRANCH-1	(Seat No-3)
97	85920/2025	24.10.2025	ABLAPL-5211/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	BAIL-1	(Seat No-2)
98	85921/2025	24.10.2025	ABLAPL-11928/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	BAIL-2	(Seat No-9)
99	85922/2025	24.10.2025	ABLAPL-11918/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-9)
100	85923/2025	24.10.2025	ABLAPL-6068/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-9)
101	85924/2025	24.10.2025	ABLAPL-11933/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-2	(Seat No-10)
102	85925/2025	24.10.2025	FAO-141/2020	P K LENKA	C.O.	COURT NO.	Order Dtd. 2025-10-17	MISC. APPEAL	(Seat No-9)

						17		SEC.	
103	85926/2025	24.10.2025	FAO-153/2020	GOPINATH SETHI	C.O.	COURT NO. 22	Order Dtd. 2025-11-12	MISC. APPEAL SEC.	(Seat No-9)
104	85928/2025	24.10.2025	CRLA-818/2018	CHITTA RANJAN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
105	85931/2025	24.10.2025	CRLA-1240/2023	J KAMILA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
106	85933/2025	24.10.2025	ABLAPL-11906/2025	R.R.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2025-10-22	BAIL-1	(Seat No-14)
107	85935/2025	24.10.2025	CONTC-4330/2025	B K MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2025-10-23		(Seat No-14)
108	85936/2025	24.10.2025	ABLAPL-11963/2025	J.R.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2025-10-23	BAIL-2	(Seat No-7)
109	85937/2025	24.10.2025	BLAPL-6776/2025	AK SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-10-23		(Seat No-7)
110	85939/2025	24.10.2025	CONTC-4362/2025	S C D DASH	C.O.	COURT NO. 3	Order Dtd. 2025-10-23		(Seat No-7)
111	85940/2025	24.10.2025	ABLAPL-8037/2025	J.R.BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-10-22		(Seat No-7)
112	85942/2025	24.10.2025	BLAPL-6245/2025	P DAS	C.O.	COURT NO. 3	Order Dtd. 2025-10-23		(Seat No-7)
113	85944/2025	24.10.2025	ABLAPL-11917/2025	H.K.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-10-22	BAIL-1	(Seat No-15)
114	85945/2025	24.10.2025	CONTC-4398/2025	G JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 2025-10-23	CONTEMPT	(Seat No-7)
115	85946/2025	24.10.2025	ABLAPL-11929/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-2	(Seat No-16)
116	85948/2025	24.10.2025	WP (C) - 22347/2025	B RANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-19)
117	85949/2025	24.10.2025	ABLAPL-3912/2025	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-23		(Seat No-19)
118	85951/2025	24.10.2025	WP (C) - 23472/2025	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
119	85952/2025	24.10.2025	ABLAPL-7683/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-26	BAIL-1	(Seat No-5)
120	85955/2025	24.10.2025	ABLAPL-11024/2025	BISHNU CHARAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-1	(Seat No-3)
121	85956/2025	24.10.2025	WP (C) - 29365/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-10-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)

122	85958/2025	24.10.2025	ABLAPL-11083/2025	BISHNU CHARAN PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	BAIL-2	(Seat No-8)
123	85960/2025	24.10.2025	WP (C) - 29391/2025	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-10-23		(Seat No-8)
124	85961/2025	24.10.2025	ABLAPL-11778/2025	G.JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-10-16	BAIL-1	(Seat No-4)
125	85963/2025	24.10.2025	ABLAPL-11949/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-1	(Seat No-5)
126	85965/2025	24.10.2025	ABLAPL-11952/2025	A.K.BISOI	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-1	(Seat No-15)
127	85966/2025	24.10.2025	ABLAPL-11956/2025	A.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-09		(Seat No-15)
128	85968/2025	24.10.2025	ABLAPL-11968/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(Seat No-7)
129	85970/2025	24.10.2025	ABLAPL-11970/2025	SARADA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-7)
130	85972/2025	24.10.2025	ABLAPL-11979/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-7)
131	85975/2025	24.10.2025	WP (C) - 29393/2025	S K RATH	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-7)
132	85981/2025	24.10.2025	ABLAPL-11989/2025	BIBHUTI RANJAN SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-7)
133	85982/2025	24.10.2025	ABLAPL-11994/2025	MANGU NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-7)
134	85985/2025	24.10.2025	ABLAPL-11997/2025	ARUNDHATI SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-2	(Seat No-7)
135	85986/2025	24.10.2025	ABLAPL-11605/2025	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-7)
136	85988/2025	24.10.2025	ABLAPL-11849/2025	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-17	BAIL-1	(Seat No-6)
137	85990/2025	24.10.2025	ABLAPL-11951/2025	M.R.SAHOO	C.O.	COURT NO. 17			(Seat No-6)
138	85993/2025	24.10.2025	WP (C) - 29398/2025	S K RATH	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-6)
139	85994/2025	24.10.2025	ABLAPL-11969/2025	J.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-6)

140	85996/2025	24.10.2025	ABLAPL-11988/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-10	BAIL-1	(Seat No-13)
141	85997/2025	24.10.2025	WP(C)-29013/2025	AMIT PRASAD BOSE	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
142	85998/2025	24.10.2025	ABLAPL-12000/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
143	85999/2025	24.10.2025	WP(C)-29635/2025	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
144	86001/2025	24.10.2025	ABLAPL-12006/2025	A.K.BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
145	86003/2025	24.10.2025	ABLAPL-11975/2025	ANITA PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
146	86005/2025	24.10.2025	WP(C)-28912/2025	B.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
147	86006/2025	24.10.2025	CRLMC-1252/2025	K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-13)
148	86007/2025	24.10.2025	ABLAPL-11902/2025	PK ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
149	86009/2025	24.10.2025	GUAP-13/2024	A.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-13)
150	86010/2025	24.10.2025	RVWPET-31/2025	R.C.MALLIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-17	CIVIL REVISION	(Seat No-5)
151	86011/2025	24.10.2025	WP(C)-29427/2025	R K MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2025-11-06	WRIT BRANCH-6	(Seat No-26)
152	86012/2025	24.10.2025	CRLMC-3299/2025	S.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-16		(Seat No-26)
153	86013/2025	24.10.2025	CRLA-1117/2024	R.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-10-22		(Seat No-26)
154	86015/2025	24.10.2025	CRLA-23/2003	P K PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-22	CRIMINAL APPEAL	(Seat No-4)
155	86016/2025	24.10.2025	CRLMC-3947/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-25	CRIMINAL MISC	(Seat No-2)
156	86017/2025	24.10.2025	CRLMC-4294/2025	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	CRIMINAL MISC	(Seat No-4)
157	86018/2025	24.10.2025	CRLA-23/2003	P K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	CRIMINAL APPEAL	(Seat No-4)

158	86019/2025	24.10.2025	CRLMC-3854/2025	S.DHIR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
159	86020/2025	24.10.2025	CRLMC-4181/2025	R.K.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-4)
160	86021/2025	24.10.2025	CRLA-23/2003	P K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	CRIMINAL APPEAL	(Seat No-4)
161	86022/2025	24.10.2025	CRLMC-2845/2025	R.K.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-4)
162	86023/2025	24.10.2025	CRLA-1002/2025	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-4)
163	86024/2025	24.10.2025	CRLREV-758/2025	R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Seat No-4)
164	86025/2025	24.10.2025	WP (C) - 29668/2025	M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-10-31	WRIT BRANCH-2	(Seat No-7)
165	86026/2025	24.10.2025	CRLREV-603/2025	P.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-18		(Seat No-7)
166	86027/2025	24.10.2025	TRP (C) - 361/2025	S.K.PARIDA	C.O.	COURT NO. 16	Order Dtd. 2025-12-15		(Seat No-7)
167	86028/2025	24.10.2025	CMP-1659/2025	SANTOSH	C.O.	COURT NO. 23	Order Dtd. 2026-01-05	WRIT BRANCH-5	(Seat No-23)
168	86029/2025	24.10.2025	WP (C) - 29711/2025	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-10-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
169	86030/2025	24.10.2025	CMP-1624/2025	R.CH.ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-103)
170	86031/2025	24.10.2025	CRLA-1166/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-103)
171	86032/2025	24.10.2025	CRLA-1167/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-103)
172	86033/2025	24.10.2025	CONTC-4380/2025	A K PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-10-23		(Seat No-103)
173	86034/2025	24.10.2025	CRLMP-1232/2025	S.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-10-22		(Seat No-103)
174	86035/2025	24.10.2025	CRLREV-657/2025	B.K.DAS	C.O.	COURT NO. 2	Order Dtd. 2025-11-19		(Seat No-103)
175	86037/2025	24.10.2025	CONTC-4379/2025	A K PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-10-23		(Seat No-103)

176	86038/2025	24.10.2025	CRLA-1143/2025	D.K.SAHU	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-103)
177	86040/2025	24.10.2025	CONTC-4233/2025	S.S.BISWAL	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Seat No-103)
178	86041/2025	24.10.2025	CONTC-4325/2025	K PARIDA	C.O.	COURT NO. 16	Order Dtd. 2025-10-23		(Seat No-103)
179	86042/2025	24.10.2025	CMP-1499/2025	B.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-12-23		(Seat No-103)
180	86043/2025	24.10.2025	CMP-1222/2025	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-10-23	WRIT BRANCH-6	(Seat No-36)
181	86044/2025	24.10.2025	CMP-942/2025	S.P.SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2025-11-13		(Seat No-36)
182	86045/2025	24.10.2025	WP (C) - 29717/2025	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-21)
183	86046/2025	24.10.2025	CRP-41/2025	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-10-17	CIVIL REVISION	(Seat No-5)
184	86047/2025	24.10.2025	TRP (C) - 156/2025	M.R.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-01	M.J.C.	(Seat No-6)
185	86048/2025	24.10.2025	WP (C) - 29714/2025	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
186	86049/2025	24.10.2025	WP (C) - 29713/2025	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
187	86050/2025	24.10.2025	WP (C) - 29712/2025	G C JENA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-3)
188	86051/2025	24.10.2025	WP (C) - 29463/2025	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-10-22		(Seat No-3)
189	86052/2025	24.10.2025	WP (C) - 29463/2025	H. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-22		(Seat No-3)
190	86055/2025	24.10.2025	ABLAPL-11985/2025	ANITA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	BAIL-2	(Seat No-17)
191	86056/2025	24.10.2025	WP (C) - 24050/2025	A. DAS	C.O.	COURT NO. 1		WRIT BRANCH-4	(Seat No-37)
192	86057/2025	24.10.2025	BLAPL-2859/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-10-22		(Seat No-37)
193	86058/2025	24.10.2025	ABLAPL-12004/2025	S. PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	BAIL-1	(Seat No-5)
194	86059/2025	24.10.2025	ABLAPL-11981/2025	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2025-10-23		(Seat No-5)
195	86060/2025	24.10.2025	ABLAPL-11980/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	BAIL-2	(Seat No-8)
196	86061/2025	24.10.2025	ABLAPL-11964/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	BAIL-2	(Seat No-

									10)
197	86062/2025	24.10.2025	ABLAPL-11961/2025	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2025-10-23	BAIL-2	(Seat No-7)
198	86063/2025	24.10.2025	ABLAPL-11960/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(Seat No-7)
199	86064/2025	24.10.2025	ABLAPL-11959/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-1	(Seat No-3)
200	86065/2025	24.10.2025	ABLAPL-11957/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-12-09	BAIL-2	(Seat No-7)
201	86066/2025	24.10.2025	ABLAPL-10002/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-09-03		(Seat No-7)
202	86067/2025	24.10.2025	ABLAPL-5060/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-2	(Seat No-16)
203	86071/2025	24.10.2025	BLAPL-10648/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-22		(Seat No-16)
204	86072/2025	24.10.2025	BLAPL-4339/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-6)
205	86073/2025	24.10.2025	BLAPL-4338/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-13)
206	86074/2025	24.10.2025	BLAPL-10766/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-22	BAIL-1	(Seat No-4)
207	86075/2025	24.10.2025	ABLAPL-11024/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-1	(Seat No-3)
208	86076/2025	24.10.2025	ABLAPL-11083/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-23	BAIL-2	(Seat No-8)
209	86077/2025	24.10.2025	ABLAPL-11950/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-8)
210	86078/2025	24.10.2025	ABLAPL-11971/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-10-23		(Seat No-8)
211	86082/2025	24.10.2025	CRLA-1169/2025	K.R.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-8)
212	86088/2025	24.10.2025	OJC-820/2001	N R PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	WRIT BRANCH-7	(Seat No-48)
213	86090/2025	24.10.2025	WP (C) - 27200/2025	A. K. DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-48)
214	86092/2025	24.10.2025	WP (C) - 15036/2021	B.K. SWAIN	C.O.	COURT NO.	Order Dtd. 2025-10-22	WRIT BRANCH-7	(Seat No-

						25			44)
215	86095/2025	24.10.2025	WP (C) - 20399/2025	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11- 10	WRIT BRANCH-4	(Seat No- 27)
216	86099/2025	24.10.2025	WP (C) - 23093/2025	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10- 23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
217	86102/2025	24.10.2025	WP (C) - 28427/2025	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-11- 10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
218	86109/2025	24.10.2025	WP (C) - 29280/2025	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-10- 22		(Seat No- 120)
219	86112/2025	24.10.2025	WP (C) - 28701/2025	P. N. JENA	C.O.	COURT NO. 14	Order Dtd. 2025-11- 24		(Seat No- 120)
220	86126/2025	24.10.2025	CRLLP- 139/2010	D SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-10- 23	BAIL-1	(Seat No-5)
221	86127/2025	24.10.2025	CRLA- 413/2024	T K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Seat No- 10)
222	86128/2025	24.10.2025	SA- 382/2001	A. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2025-12- 15	SECOND APPEAL	(Seat No-7)
223	86129/2025	24.10.2025	WP (C) - 23360/2025	N. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2025-12- 19	WRIT BRANCH-1	(Seat No-2)
224	86130/2025	24.10.2025	CRLA- 413/2024	T K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Seat No- 10)
225	86131/2025	24.10.2025	WP (C) - 25200/2025	A. S. PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-12- 19	WRIT BRANCH-4	(Seat No- 46)
226	86132/2025	24.10.2025	WP (C) - 29595/2025	S. S. PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-10- 24		(Seat No- 46)
227	86133/2025	24.10.2025	WP (C) - 29250/2025	J. R. KAR	C.O.	COURT NO. 21	Order Dtd. 2025-10- 24		(Seat No- 46)
228	86134/2025	24.10.2025	WP (C) - 28762/2025	B. SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-10- 24	WRIT BRANCH-6	(Seat No- 36)
229	86135/2025	24.10.2025	WP (C) - 16618/2025	JINU RANI	C.O.	COURT NO. 21	Order Dtd. 2025-10- 23	WRIT BRANCH-5	(Seat No- 22)
230	86136/2025	24.10.2025	WP (C) - 21983/2025	S. MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2025-12- 19		(Seat No- 22)
231	86137/2025	24.10.2025	ABLAPL- 8367/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	BAIL-1	(Seat No-2)
232	86138/2025	24.10.2025	WP (C) -	S. DAS	C.O.	COURT	Order Dtd. 2025-10-		(Seat

			5555/2025			NO. 2 OLD	23		No-2)
233	86144/2025	24.10.2025	ABLAPL- 11999/2025	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10- 23		(Seat No-2)
234	86150/2025	24.10.2025	ABLAPL- 4527/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 03		(Seat No-2)
235	86153/2025	24.10.2025	CRLMC- 1697/2023	J SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-11- 03	CRIMINAL MISC	(Seat No-4)
236	86154/2025	24.10.2025	CRLMC- 1914/2025	S.K.NAYAK	C.O.	COURT NO. 21	Order Dtd. 9999-12- 31		(Seat No-4)
237	86161/2025	24.10.2025	CRLMC- 4296/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 21	Order Dtd. 2025-10- 22		(Seat No-4)
238	86167/2025	24.10.2025	ABLAPL- 11986/2025	PK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-10- 23	BAIL-2	(Seat No-8)
239	86170/2025	24.10.2025	CRLA- 917/2024	MITHUN DAS	C.O.	COURT NO. 3	Order Dtd. 2025-10- 24		(Seat No-8)
240	85800/2025	24.10.2025	CRLMC- 2494/2024	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2025-10- 15	CRIMINAL MISC	(Seat No-4)
241	85803/2025	24.10.2025	CRLMC- 2494/2024	JAGANNATH BASTIA	GENERAL		Order Dtd. 2025-10- 15	CRIMINAL MISC	(Seat No-4)
242	85807/2025	24.10.2025	WP (C) - 1143/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08- 08	WRIT BRANCH-2	(Seat No- 34)
243	85811/2025	24.10.2025	CONTC- 4282/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10- 22		(Seat No- 34)
244	85812/2025	24.10.2025	CONTC- 4287/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10- 22		(Seat No- 34)
245	85813/2025	24.10.2025	CONTC- 4286/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10- 22		(Seat No- 34)
246	85820/2025	24.10.2025	CONTC- 4285/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10- 22		(Seat No- 34)
247	85824/2025	24.10.2025	CONTC- 4281/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-10- 22	CONTEMPT	(Seat No-8)
248	85832/2025	24.10.2025	WP (C) - 21572/2025	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2025-09- 04	WRIT BRANCH-5	(Seat No- 21)
249	85834/2025	24.10.2025	WP (C) - 27115/2025	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2025-09- 25	WRIT BRANCH-4	(Seat No- 19)
250	85839/2025	24.10.2025	WPC (OAC) - 3077/2015	DISTRICT EDUCATION	GENERAL		Order Dtd. 2022-06- 30	OA Branch	(Seat No-1)

				OFFICER BALASORE					
251	85847/2025	24.10.2025	WP (C) - 24862/2017	CHANDAN KUMAR NAYAK	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
252	85867/2025	24.10.2025	WP (C) - 22140/2011	CHANDAN KUMAR NAYAK	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Seat No- 104)
253	85868/2025	24.10.2025	FAO- 276/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03- 26	MISC. APPEAL SEC.	(Seat No-2)
254	85871/2025	24.10.2025	RVWPET- 239/2025	PADMINI KUMARI PANIGRAHY	GENERAL		Petition		(Seat No-2)
255	85872/2025	24.10.2025	ABLAPL- 11915/2025	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2025-10- 22	BAIL-2	(Seat No-9)
256	85875/2025	24.10.2025	ABLAPL- 11787/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-10- 16		(Seat No-9)
257	85885/2025	24.10.2025	WP (C) - 1965/2006	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2014-09- 01		(Seat No-9)
258	86080/2025	24.10.2025	CRLMC- 4144/2025	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-10- 14		(Seat No-9)
259	86081/2025	24.10.2025	WP (C) - 26752/2013	DIPTI PRAKASH BEHERA	GENERAL		Entire Document		(Seat No-9)
260	86083/2025	24.10.2025	FAO- 319/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-5)
261	86084/2025	24.10.2025	WPC (OAC) - 676/2019	MURALIDHAR BISWAL	GENERAL		Entire Brief	OA Branch	(Seat No-1)
262	86085/2025	24.10.2025	CMP- 1316/2025	SRIKANTA KUMAR SETHY	GENERAL		Order Dtd. 2025-10- 23		(Seat No-1)
263	86089/2025	24.10.2025	WP (C) - 24190/2025	AKSHAYA KUMAR BEHERA	GENERAL		Judgement Dtd. 2025- 10-24	WRIT BRANCH-1	(Seat No-3)
264	86094/2025	24.10.2025	MATA- 192/2024	SHIBA SANKAR BISWAL	GENERAL		Order Dtd. 2025-10- 23	FIRST APPEAL	(Seat No-3)
265	86110/2025	24.10.2025	FAO- 316/2016	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-5)
266	86115/2025	24.10.2025	FAO- 371/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-2)
267	86118/2025	24.10.2025	FAO- 713/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-2)
268	86119/2025	24.10.2025	FAO- 236/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03- 27	MISC. APPEAL SEC.	(Seat No-5)
269	86121/2025	24.10.2025	FAO-	ANIRUDDHA	GENERAL		Order Dtd. 2025-03-	MISC.	(Seat

			131/2020	SETHI			27	APPEAL SEC.	No-9)
270	86124/2025	24.10.2025	CMP-1678/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-24		(Seat No-9)
271	86139/2025	24.10.2025	FAO-487/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-8)
272	86140/2025	24.10.2025	FAO-529/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
273	86141/2025	24.10.2025	FAO-374/2016	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
274	86142/2025	24.10.2025	FAO-907/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
275	86145/2025	24.10.2025	WP (C) - 1259/2011	GOPAL KRUSHNA MISHRA	GENERAL		Entire Document	WRIT BRANCH-5	(Seat No-47)
276	86149/2025	24.10.2025	BLAPL-16399/2012	DEBIDUTTA MOHAPATRA	GENERAL		Entire Brief		(Seat No-47)
277	86151/2025	24.10.2025	CONTC-578/2025	SURYAKANTA DASH	GENERAL		Entire Brief		(Seat No-47)
278	86152/2025	24.10.2025	ABLAPL-11965/2025	DIBAKAR BISWAL	GENERAL		Order Dtd. 2025-10-23		(Seat No-47)
279	86159/2025	24.10.2025	CRLMP-1283/2025	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-09-26		(Seat No-47)
280	86163/2025	24.10.2025	ABLAPL-11973/2025	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-10-23		(Seat No-47)
281	85801/2025	24.10.2025	WP (C) - 11548/2025	J. P. KAR	GENERAL		Order Dtd. 2025-10-23		(Seat No-47)
282	85802/2025	24.10.2025	WP (C) - 23566/2025	J. P. KAR	GENERAL		Order Dtd. 2025-10-23	WRIT BRANCH-2	(Seat No-6)
283	85817/2025	24.10.2025	WP (C) - 13340/2025	J. P. KAR	GENERAL		Order Dtd. 2025-10-23	WRIT BRANCH-8	(Seat No-42)
284	85869/2025	24.10.2025	BLAPL-4765/2025	GYANMAYA SAHOO	GENERAL		PetitionAnnexure,	BAIL-2	(Seat No-11)
285	85914/2025	24.10.2025	CRLMC-3280/2022	RAMA CHANDRA JENA	GENERAL		Order Dtd. 2025-09-22	CRIMINAL MISC	(Seat No-1)
286	85915/2025	24.10.2025	CRLMC-3354/2025	J. BEHERA	GENERAL		Order Dtd. 2025-10-13		(Seat No-1)
287	85927/2025	24.10.2025	WP (C) - 21510/2014	K N SAHOO	GENERAL			WRIT BRANCH-2	(Seat No-6)

288	85929/2025	24.10.2025	CRLMC-241/2017	K N SAHOO	GENERAL			CRIMINAL MISC	(Seat No-2)
289	85930/2025	24.10.2025	FAO-339/2019	R K ROUIT	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
290	85932/2025	24.10.2025	OJC-128/1998	P K PANI	GENERAL				(Seat No-9)
291	85934/2025	24.10.2025	WP (C) - 1608/2014	L DASH	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
292	85938/2025	24.10.2025	WP (C) - 12273/2013	S PANDA	GENERAL			WRIT BRANCH-4	(Seat No-38)
293	85941/2025	24.10.2025	WP (C) - 3606/2005	M SAHOO	GENERAL				(Seat No-38)
294	85943/2025	24.10.2025	JCRLA-51/2013	A SUNDARAY	GENERAL			CRIMINAL APPEAL	(Seat No-8)
295	85947/2025	24.10.2025	RSA-305/2012	N K ROUT	GENERAL			SECOND APPEAL	(Seat No-3)
296	85950/2025	24.10.2025	JCRLA-51/2013	S BARIK	GENERAL			CRIMINAL APPEAL	(Seat No-8)
297	85953/2025	24.10.2025	RVWPET-234/2012	S K RATH	GENERAL			CIVIL REVISION	(Seat No-5)
298	85954/2025	24.10.2025	CMP-470/2014	B DAS	GENERAL				(Seat No-5)
299	85957/2025	24.10.2025	WP (C) - 19567/2022	B NAYAK	GENERAL			WRIT BRANCH-3	(Seat No-14)
300	85959/2025	24.10.2025	FAO-324/2019	P K JENA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
301	85962/2025	24.10.2025	CRLLP-60/2012	S BARIK	GENERAL			BAIL-2	(Seat No-12)
302	85964/2025	24.10.2025	GUAP-13/2024	D NAYAK	GENERAL				(Seat No-12)
303	85967/2025	24.10.2025	ABLAPL-8613/2020	B BEHERA	GENERAL			BAIL-2	(Seat No-10)
304	85969/2025	24.10.2025	ABLAPL-15520/2020	S K PRADHAN	GENERAL			BAIL-1	(Seat No-5)
305	85971/2025	24.10.2025	WP (C) - 18845/2012	B BEHERA	GENERAL				(Seat No-5)
306	85973/2025	24.10.2025	WP (C) - 10298/2013	B BEHERA	GENERAL				(Seat No-5)
307	85974/2025	24.10.2025	WP (C) - 10436/2011	B BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-122)
308	85976/2025	24.10.2025	WP (C) -	B BEHERA	GENERAL				(Seat

			18846/2012						No-122)
309	85977/2025	24.10.2025	WP (C) - 10297/2013	B BEHERA	GENERAL				(Seat No-122)
310	85978/2025	24.10.2025	WP (C) - 8175/2021	S P SAHOO	GENERAL			WRIT BRANCH-1	(Seat No-31)
311	85979/2025	24.10.2025	WA-212/2008	P K MISHRA	GENERAL			WRIT APPEAL	(Seat No-2)
312	85980/2025	24.10.2025	WP (C) - 10373/2006	P K MISHRA	GENERAL				(Seat No-2)
313	85983/2025	24.10.2025	WP (C) - 13228/2005	P K LENKA	GENERAL				(Seat No-2)
314	85984/2025	24.10.2025	WP (C) - 6079/2012	S SAHOO	GENERAL				(Seat No-2)
315	85987/2025	24.10.2025	CRLMC-1229/2021	B B MOHAPATRA	GENERAL			CRIMINAL MISC	(Seat No-3)
316	85989/2025	24.10.2025	CRLMC-3234/2017	S K NAYAK	GENERAL			CRIMINAL MISC	(Seat No-6)
317	85991/2025	24.10.2025	WP (C) - 15006/2024	P K DAS	GENERAL			WRIT BRANCH-6	(Seat No-26)
318	85992/2025	24.10.2025	WP (C) - 18041/2023	M DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
319	85995/2025	24.10.2025	WP (C) - 25926/2017	R SAMAL	GENERAL			WRIT BRANCH-7	(Seat No-44)
320	86000/2025	24.10.2025	FAO-62/2020	S HUSSAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
321	86002/2025	24.10.2025	CRLLP-108/2009	R K MOHAPATRA	GENERAL			BAIL-1	(Seat No-6)
322	86004/2025	24.10.2025	WP (C) - 2618/2023	BISHNU	GENERAL			WRIT BRANCH-7	(Seat No-5)
323	86008/2025	24.10.2025	TEST-1/1969	S K BISWAL	GENERAL				(Seat No-5)
324	86014/2025	24.10.2025	TEST-1/1969	S K BISWAL	GENERAL				(Seat No-5)
325	86036/2025	24.10.2025	WP (C) - 6385/2025	S S UPADHYAYA	GENERAL				(Seat No-5)
326	86039/2025	24.10.2025	WP (C) - 19648/2025	M BASANTIA	GENERAL				(Seat No-5)
327	86053/2025	24.10.2025	CONTC-6529/2021	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2022-10-13	CONTEMPT	(Seat No-5)
328	86054/2025	24.10.2025	WP (C) - 38837/2020	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2021-02-01Petition,Annexure,	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
329	86068/2025	24.10.2025	BLAPL-	B. N. SAHU	GENERAL		Order Dtd. 2025-10-		(Seat

			4973/2025				22		No-104)
330	86069/2025	24.10.2025	BLAPL-5099/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-23		(Seat No-104)
331	86070/2025	24.10.2025	WP (C) - 29207/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-22	WRIT BRANCH-6	(Seat No-26)
332	86079/2025	24.10.2025	CMP-1677/2025	D.NAYAK	GENERAL		Order Dtd. 2025-12-11		(Seat No-26)
333	86086/2025	24.10.2025	BLAPL-7586/2025	S N MISHRA	GENERAL			BAIL-2	(Seat No-11)
334	86087/2025	24.10.2025	BLAPL-10304/2025	S BARIK	GENERAL				(Seat No-11)
335	86091/2025	24.10.2025	CRLMC-3024/2025	S SAMAL	GENERAL				(Seat No-11)
336	86093/2025	24.10.2025	WP (C) - 16211/2025	S K BEHEAR	GENERAL				(Seat No-11)
337	86096/2025	24.10.2025	CRLMP-782/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-10-17		(Seat No-11)
338	86097/2025	24.10.2025	WP (C) - 24976/2025	S K BEHEAR	GENERAL				(Seat No-11)
339	86098/2025	24.10.2025	CMP-1673/2025	BIKRAM BEHERA	GENERAL		Order Dtd. 2025-11-20		(Seat No-11)
340	86100/2025	24.10.2025	WP (C) - 29502/2025	K SAHOO	GENERAL				(Seat No-11)
341	86101/2025	24.10.2025	CMP-1198/2025	PRASANTA KUMAR DAS	GENERAL		Order Dtd. 2025-11-19		(Seat No-11)
342	86103/2025	24.10.2025	WP (C) - 28722/2025	B DAS	GENERAL			WRIT BRANCH-6	(Seat No-36)
343	86104/2025	24.10.2025	MACA-565/2025	M SAHOO	GENERAL				(Seat No-36)
344	86105/2025	24.10.2025	CRLREV-18/2024	P NAYAK	GENERAL			CRIMINAL REVISION	(Seat No-3)
345	86106/2025	24.10.2025	CMP-687/2025	P K SWAIN	GENERAL				(Seat No-3)
346	86107/2025	24.10.2025	CONTC-4673/2025	R K MOHAPATRA	GENERAL			CONTEMPT	(Seat No-8)
347	86108/2025	24.10.2025	ABLAPL-9777/2025	R K MOHAPATRA	GENERAL			BAIL-1	(Seat No-6)
348	86111/2025	24.10.2025	ABLAPL-	N R PANDA	GENERAL				(Seat

			11955/2025						No-6)
349	86113/2025	24.10.2025	ABLAPL-8896/2025	S K BEHEAR	GENERAL				(Seat No-6)
350	86114/2025	24.10.2025	ABLAPL-8852/2025	S K BEHEAR	GENERAL				(Seat No-6)
351	86116/2025	24.10.2025	ABLAPL-11766/2025	S N MISHRA	GENERAL			BAIL-2	(Seat No-17)
352	86117/2025	24.10.2025	ABLAPL-11402/2025	K SAHOO	GENERAL				(Seat No-17)
353	86120/2025	24.10.2025	ABLAPL-11936/2025	P BEHERA	GENERAL			BAIL-2	(Seat No-12)
354	86122/2025	24.10.2025	ABLAPL-9780/2025	M BASU	GENERAL			BAIL-2	(Seat No-12)
355	86123/2025	24.10.2025	ABLAPL-9777/2025	B SAHU	GENERAL			BAIL-1	(Seat No-6)
356	86125/2025	24.10.2025	ABLAPL-12003/2025	R R SINHA	GENERAL				(Seat No-6)
357	86143/2025	24.10.2025	BLAPL-3979/2025	B MOHAPATRA	GENERAL		Order Dtd. 2025-09-04		(Seat No-6)
358	86146/2025	24.10.2025	ABLAPL-11876/2025	B.SINGH	GENERAL		Order Dtd. 2025-12-10		(Seat No-6)
359	86147/2025	24.10.2025	ABLAPL-12001/2025	J.P.KAR	GENERAL		Order Dtd. 2025-10-23		(Seat No-6)
360	86148/2025	24.10.2025	ABLAPL-12002/2025	J.P.KAR	GENERAL		Order Dtd. 2025-10-23	BAIL-1	(Seat No-13)
361	86155/2025	24.10.2025	WP(C) - 21541/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-22		(Seat No-13)
362	86156/2025	24.10.2025	BLAPL-5084/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-23		(Seat No-13)
363	86157/2025	24.10.2025	CONTC-4331/2025	MR.BIJAY KU. BEHERA	GENERAL		Order Dtd. 2025-11-19		(Seat No-13)
364	86158/2025	24.10.2025	CRLMP-1342/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-23		(Seat No-13)
365	86160/2025	24.10.2025	CRLLP-57/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-15		(Seat No-13)
366	86162/2025	24.10.2025	CRLMC-4168/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-23		(Seat No-13)
367	86164/2025	24.10.2025	ABLAPL-11935/2025	H. K. PATRA	GENERAL		Order Dtd. 2025-10-22	BAIL-2	(Seat No-10)
368	86165/2025	24.10.2025	ABLAPL-9048/2024	H. K. PATRA	GENERAL		Order Dtd. 2025-10-17	BAIL-1	(Seat No-5)

369	86166/2025	24.10.2025	ABLAPL-11926/2025	H. K. PATRA	GENERAL		Order Dtd. 2025-12-09		(Seat No-5)
370	86168/2025	24.10.2025	ABLAPL-11941/2025	H. K. PATRA	GENERAL		Order Dtd. 2025-12-09		(Seat No-5)
371	86169/2025	24.10.2025	WP (C) - 8301/2016	M JENA	GENERAL		Order Dtd. 2019-11-14	WRIT BRANCH-1	(Seat No-1)

**NIC**